

ITEM NO.22

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2014

CC 22712/2013

(From the judgement and order dated 04/12/2012 in WP No.10005/2012, of
The HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

SATISH KUMAR DWIVEDI

Petitioner(s)

VERSUS

STATE OF U.P & ORS
WITH I.A. 1 (C/Delay in filing SLP)

Respondent(s)

Date: 13/01/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU
HON'BLE MR. JUSTICE S.A. BOBDE

For Petitioner(s) Mr. Shakti Singh Dhakray, Adv.
Dr. Kailash Chand,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

Notice.

	[Charanjeet Kaur]		[Vinod Kulvi]	
Court Master		Asstt. Registrar		